

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 3

EXCISE Appeal No. 10136 of 2015

(Arising out of OIO-DMN-EXCUS-000-COM-06-010-14-15 dated 14.10.2014
passed by Commissioner of Central Excise, Customs and Service Tax- Daman)

HERANBA INDUSTRIES LTD

...Appellant

PLOT NO. A2/2214, III PHASE, GIDC VAPI,
TALUKA-KILLA PARDI, VALSAD-GUJARAT

VERSUS

C.C.E. & S.T.-DAMAN

...Respondent

3RD FLOOR...ADARSH DHAM BUILDING,
VAPI-DAMAN ROAD, VAPI
OPP.VAPI TOWN POLICE STATION,
VAPI, GUJARAT-396191

APPEARANCE:

Shri Anil Gidwani, Advocate appeared for the Appellant
Shri R. Nathan, Assistant Commissioner (Authorized Representative) for the
Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 11.10.2023
DATE OF DECISION: 08.02.2024

The appeal is disposed of. For order, see order of date in Excise
Appeal No. 10134 of 2015.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Neha